

(2)

**THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET**

APPLICATION NO.: _____

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

OA No. 467/2005.

26.05.2006.

Applicant present in person along with
Mr. P.N. Jatti counsel for the applicant.
Mr. Satish Chand Purohit counsel for the
respondents.

Learned Counsel, for the applicant on
instructions from his client submits that the
applicant wants to withdraw this OA as he is not
interested in continuing as contingent worker.
Accordingly, the OA stands disposed of.


(M. L. CHAUHAN)
JUDICIAL MEMBER

P.C./


Copies given
v/sde
Nos.

345 &
346.

26-5-06
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